

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2009

Dated : 14th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission
Corporation Limited**

....Appellant(s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. David A. &
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Hasan Murtaza for R-3,4 & 5

ORDER

The learned counsel for the parties have finished their arguments. They submitted that they would file the written submissions in a day or two. They are directed to file the same after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak